

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Tuesday THE 7th Day Of May 2024  
COURT HALL NO.30 AT PRINCIPAL BENCH BENGALURU  
at 10:30AM

BEFORE

THE HON'BLE JUSTICE S.RACHAIAH

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No. Case No.

Adv for  
Pet/Appl/Comp.

Adv for Resp.

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"MATTER PERTAINS TO DHARWAD BENCH"

PRONOUNCEMENT OF ORDER

1	CRL.RP 100096/2017	(397, )	SADIQ N GOODWALA & T M NADAF	S B HEBBALLI FOR R1 HCGP FOR R2
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